

Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA No.45/2011

This the 22nd day of February, 2011

Hon'ble Shri M.L. Chauhan, Member (Judicial)

K.B. Sharma S/o Kunj Bihari Sharma , aged about 60 yrs. R/o House No.2312, near Bad Ka Balaji, Purani Basti Jaipur, presently working in the office of Assistant Director, National Achieves of India, Record Centre 10A, Jhalana Doongri Jaipur.

...Applicant

(By Advocate: Shri P.N. Jatti)

- VERSUS -

1. Union of India through the Secretary to the Govt. of India, Ministry of Culture information and Broad casting, Sastri Bhawan, Rajendra Marg, New Delhi.
2. The Director General, Archives of India, Janpath New Delhi.
3. The Assistant Director of Archives, National archives of India Centre, 10-A, Jhalana Doongri, Jaipur.

.....Respondents

(By Advocate: Shri D.C.Sharma)

ORDER (ORAL)

The applicant has file this OA for the following relieves:-

That the humble applicant prays that by a suitable writ/order or the direction the respondents be directed to issue PPO with effect from 1/10/2010 till the date of payment.

That as the pension has been delayed, therefore int. as per rules also be paid on the with holded amount of the pension from 1.10.2010 to till the date and further the amount of pension be paid regularly to the applicant with effect 1.2.2011 as on 28.2.2011 and onward:

Any other relief which the Hon'ble bench deems fit.

2. Notice of this application was given to the respondents. Shri D.C.Sharma puts in appearance on behalf of the respondents. Learned counsel for the respondents has brought to my notice an order dated 21.2.2011, perusal of which shows that pension has

[Signature]

been released to the applicant vide PPO No. PAO/Cul./2010-11/2818. Copy of letter dated 21.2.2011 is taken on record.

3. In view of what has been stated above, present OA does not survive as the same has become infructuous which shall stand disposed of accordingly,



(M.L.Chauhan)
Member (Judicial)

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